

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3858
ANSWERED ON:02.12.2010
ACID ATTACKS
Ganpatrao Shri Jadhav Prataprao

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission recommended acid attacks as a punishable offence and amendment to the Indian Penal Code (IPC) accordingly;
- (b) if so, the details in this regard; and
- (c) the time by which the IPC is likely to be amended?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a): Yes, Madam.

(b): The Law Commission of India in its 226th report titled 'The Inclusion of Acid Attacks as Specific Offences in the Indian Penal Code and a law for Compensation for Victims of Crimes' (July 2009) has recommended that new section 326 A be added to the Indian Penal Code along with insertion of new section 114 B in the Indian Evidence Act.

(c): Under due process.